

In the National Company Law Tribunal, Jaipur

Item No. 106

CP No. (IB)-103/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Enkay (India) Rubber Co. Pvt. Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 31.10.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : G.K. Jain, Adv.

For Respondent(s) : Vipul Ganda, Adv.
Sandeep Taneja, Adv.
Shreya Jain, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. Counsel for both the parties submitted that all pleadings have been completed. The matter is posted to 22.11.2019.

Sd —

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd —

**(P. S. N. PRASAD)
JUDICIAL MEMBER**